

Sixteenth Loksabha

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Title: Introduction of the Goods and Services Tax (Compensation to States) Amendment Bill, 2017.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill to amend the Goods and Services Tax (Compensation to States) Act, 2017.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Goods and Services Tax (Compensation to States) Act, 2017.”

The motion was adopted.

SHRI P.P. CHAUDHARY: I introduce** the Bill.

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